## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 83/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Shakti Solvex & General Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398

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## ORDER

Further arguments have been advanced on the cut of date to be taken into consideration for the purpose of valuation of shares. Both parties have submitted their list of valuers. However, there is no consensus on any single name. It shall therefore be open to the Bench to name the valuer.

Contd/-

To come up for further consideration on 23.8.2016.

(Ina Malhotra)

Member (Judicial)

(R.Varadharajan)

Member (Judicial)